

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, March 2, 1973/Phalgun 11,  
1899 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair].

### WELCOME TO PARLIAMENTARY DELEGATION FROM GERMAN DE- MOCRATIC REPUBLIC.

MR. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the Hon. Members of the House, I have great pleasure in welcoming Mr. Horst Sindermann, President of the People's Chamber of the GDR and the hon. Members of the German Democratic Republic Parliamentary Delegation who are on a visit to India as our honoured guests. The other hon. Members of the delegation are:—

1. Madam Thea Hauschild
2. Mr. Josef Aberth
3. Madam Christine Wiewnk.
4. Dr. Guenter Wiedemann
5. Prof. (Dr.) Karl-Heinz Hengst
6. Mr. Uwe Gajewski
7. Mr. Dieter Lehmann

The delegation arrived here yesterday morning. They are now seated in the Special Box. We wish them a

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happy and fruitful stay in our country. Through them we convey our greetings and best wishes to His Excellency Mr. Erich Honecker, Chairman of the Council of State, His Excellency Mr. Willi Steph, Chairman of the Council of Ministers, esteemed Parliament, Government and the people of the German Democratic Republic.

### ORAL ANSWERS TO QUESTIONS

#### Reorientation of Functioning of Employment Exchanges

\*143. SHRI P. S. RAMALINGAM:

SHRI S. D. SOMASUNDRAM:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government propose to reorient the functioning of the employment exchanges so as to serve the crying needs of thousands of unemployed for easy registration and sincere placement efforts;

(b) the shortcomings noticed or reported to Government so far; and

(c) the particulars of time bound plan, if any, for streamlining the working?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c). As indicated by me earlier in the House on 12th July, 1977 during the Demands for the Grants under the Ministry of Labour for the year 1977-78, complaints regarding delays, unfairness of submissions and malpractices have been made on the working